

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

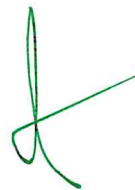
PETITION NUMBER : CA(CAA)/29(CHE)/2024

NAME OF THE PETITIONER : Best Corporation Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 230-232 of CA, 2013





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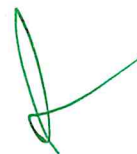
APPLICATION NUMBER : --

PETITION NUMBER : CA(CAA)/26(CHE)/2024

NAME OF THE PETITIONER : NDA Textile Corporation Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 230-232 of CA, 2013



ORDER

4)CA(CAA)/29(CHE)/2024

5)CA(CAA)/26(CHE)/2024

Ld. Counsel Mr. S. Sathiyarayanan for the Applicant.

This is an Application under section 230 to 232 of CA, 2013.

The Applicant has filed the synopsis and sought dispensation with convening, holding and conducting the meeting of secured and unsecured creditors including the shareholders of Best Corporation Private Limited and NDA Textile Corporation Private Limited.

List the matter for hearing on **05.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk